Annexure-7

Name of the Corporate Debtor: Ecstasy Realty Private Limited; Date of commencement of CIRP: 9 March 2026; List of Creditors as on: 30 March 2026

List of operational creditors (Government dues)

(Amount in INR)

Sr No.	Department	Government	Identification number	Details of claim received		Details of claims admitted				Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims not admitted	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
	-	-	-	-	-	-	-	-	-	-	-	-	-	-